

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-53-2020**

Mr. Michael Neuschler

... Petitioner

Versus

State of Goa &amp; Anr.

... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 7<sup>th</sup> OCTOBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to study the further material he has just received in this matter.

2. Post the matter on 12.10.2020.

**DAMA SESHADRI NAIDU, J.**

NH